

**GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu**

Notification

Jammu, the 1st of November 2021.

S.O. 372 .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that the following shall be added as fourth proviso to rule 4(I) of the Jammu & Kashmir Civil Services (House Rent Allowance and City Compensatory Allowance) Rules, 1992, as contained in Schedule XXII of Jammu and Kashmir Civil Service Regulations, Vol. II; namely:-

"Provided also that w.e.f 01.07.2021, the House Rent Allowance to the Government employees of Union Territory of Jammu and Kashmir, shall be payable in the revised pay structure (as per classification notified by Central Government) at following rates:-

All Metropolitan Cities (X Class Cities)	Srinagar U. A./Jammu U.A (Y Class Cities)	Other places (Z Class Locations)
@ 27% of Basic Pay	@ 18% of Basic Pay	@ 9% of Basic Pay

By Order of the Lieutenant Governor.

Sd/-
(Atal Dulloo), IAS,
Financial Commissioner
(Addl. Chief Secretary),
Finance Department.

No. FD-Code/271/2021-02- 1118

Dated: 01.11.2021


Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners.
4. Principal Secretary to the Hon'ble Lieutenant Governor
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.

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10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director General Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B) for information.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner (Addl. Chief Secretary), Finance Department.
33. All Treasury Officers.
34. I/C website, FD (www.jakfinance.nic.in).
35. I/C website, GAD (www.jkgad.nic.in).
36. Government Order File (W2scs).

(S.L. Pandita)

 Director General (Codes),
Finance Department.